

(e) NSTFDC regularly conducts awareness camps in areas with predominantly tribal population for making them aware of schemes and about its delivery agencies, including SBI. NSTFDC also releases brochures in regional languages about its schemes, including the Micro Credit Scheme. All India Radio is also utilized for generating awareness among the Scheduled Tribe communities in various parts of the country.

Uranium reserves in the Country

†*349. SHRI MAHENDRA SINGH MAHRA: Will the PRIME MINISTER be pleased to state:

- (a) the areas where uranium reserves are present in the country;
- (b) whether the existing reserves are sufficient to run atomic power stations in the country;
- (c) if not, the names of the countries from which Government proposes to import uranium;
- (d) the other places where atomic power stations are proposed to be set up in the country; and
- (e) the details of the steps taken for allaying the apprehensions of people of the country in view of problems encountered in the atomic power station of Japan?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) Atomic Minerals Directorate for Exploration and Research (AMD), a constituent unit of Department of Atomic Energy, has so far established 1,86,653 t in-situ uranium (U_3O_8) resources in the country. State-wise details of deposits identified are as given below:

State	Uranium resources (tonnes U_3O_8)
Andhra Pradesh	93,492
Jharkhand	54,768

† Original notice of the question was received in Hindi.

State	Uranium resources (tonnes U ₃ O ₈)
Meghalaya	20,457
Rajasthan	7,244
Karnataka	4,682
Chhattisgarh	3,986
Uttar Pradesh	785
Uttarakhand	100
Himachal Pradesh	784
Maharashtra	355
TOTAL	1,86,653

[1 tonne of U₃O₈ = 0.848 tonnes of uranium metal]

(b) The currently known reserves of indigenous uranium in the country is not sufficient to run atomic power stations in the country.

(c) The Central government is presently importing uranium from Russia and Kazakhstan under long-term contracts.

(d) At present seven reactors are under construction, Rawatbhata in Rajasthan, Kalpakkam and Kudankulam in Tamil Nadu, and Kakrapar in Gujarat. In addition to this, the Central Government has accorded in-principle approval for sites for setting up of nuclear power plants at Jaitapur in Maharashtra, Kowada in Andhra Pradesh, Chhaya-Mithi-Virdi in Gujarat, Gorakhpur in Haryana, Chutka and Bhimpur in Madhya Pradesh, Mahi Banswara in Rajasthan and Haripur in West Bengal, apart from locating additional units at the existing sites of Kundankulam and Kaiga.

(e) The ongoing public outreach programmes of Department of Atomic Energy have been enhanced following the Fukushima incident to allay the people's apprehensions about the safety of nuclear power, radiation and other related aspects in a credible manner adopting a multi-pronged approach. The focus of the outreach have been the local community, decision-makers and people's representatives, press

and media, students and teachers, opinion-makers apart from the general public at large. The efforts include production of appropriate public awareness materials and their dissemination among all the target groups.

Aviation Safety Regulator

†350. SHRI RAGHUNANDAN SHARMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Aviation Safety Regulator is planning to issue permanent Airport Entry Cards/Passes to VIP protocol and to wind up the system of transferable passes issued to consulate staff;

(b) if so, the details thereof and the reasons therefor;

(c) the number of passes issued to various Government officials and consulate staff presently;

(d) whether any alternative system has been considered in place of the present system; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Permanent Airport Entry Passes for VIP protocol are issued as per the existing instructions and no decision to wind up the existing system of issuing transferable passes to Consulate staff has been taken.

(c) A total number of 6733 passes to Government officials and 298 passes to the Consulate staff have been issued by the Bureau of Civil Aviation Security (BCAS).

(d) No, Sir.

(e) Does not arise.

Central funds for roads in Uttar Pradesh

†*351. SHRI DARSHAN SINGH YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether metalled roads in Uttar Pradesh are in dilapidated condition;

† Original notice of the question was received in Hindi.